

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/286

Dated Shillong, the 12th May 2021

It is hereby notified to all concerned that the cases listed today, the 12th May 2021 before the **SINGLE BENCH** of Hon'ble Mr. Justice W. Diengdoh (Court No. 4) stands adjourned until further notice.

By order,

REGISTRAR (JUDICIAL SERVICE)

Memo NO.HCM.III/166/2019-Judl./Part-1/286A

Dated Shillong, the 12th May 2021

Copy for information to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
8. The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
9. The President Secretary, High Court Bar Association, Shillong.
10. Court Master concerned for information.
11. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

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12/5/2021


REGISTRAR (JUDICIAL SERVICE)